GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO.1567 TO BE ANSWERED ON 26.07.2018

Lack of Access to Safe Drinking/Water

1567. SHRI B.N. CHANDRAPPA:

SHRI D.K. SURESH:

SHRI NALIN KUMARKATEEL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether majority of thehouseholds have no access to safe drinkingwater and if so, the details thereof:
- (b) whether the Government has takenary steps to find out the number ofhouseholds without access to safe drinkingwater in the country and if so, the detailsthereof, State and district-wise:
- (c) the details of the programmes toprovide safe drinking water to all thehouseholds in the country during the lastthree years;
- (d) the funds allocated and spent on he said programmes in the country during the said period, year and State-wise; and
- (e) whether the Government has anyproposal to increase the allocation to ensurethat all the households should get accessto safe drinking water in the country and ifso, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a)& (b)No, Madam. As regards to access to safe drinking water facility is concerned, this Ministry maintains the data in terms of rural habitations. As per information provided by State Governments on the Integrated Management Information System (IMIS) of the Ministry, 79.48% and 16.87% of the rural habitations are categorized as Fully Covered (getting at least 40 litres per capita per day of safe water) and Partially Covered (getting less than 40 litres per capita per day of safe water) respectively. Remaining 3.65% habitations don't have access to safe drinking water. State wise details are at Annexure-I. The district-wise household data which are having access to clean drinking water across the country is being compiled which will take some time and will be submitted.
- (c) This Ministry administers centrally sponsored National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to States for providing safe drinking water to all the rural households in the country. During last three years, the State wise details of achievements made under NRDWP are at Annexure-II. The district-wise household data which are having access to clean drinking water across the country is being compiled which will take some time and will be submitted.
- (d) The year and State-wise details of funds allocated and spent on the said programmes in the country during the last three years are at Annexure-III.
- (e) This Ministry has proposed to Ministry of Finance to increase the allocation under NRDWP for higher coverage of drinking water supply under NRDWP.

		Annexure-I						
Annexure referred to in part (a) of LS USQ No. 1567 for 26.07.2018								
S.No.	State	Nos of Quality Affected Habitations						
1	Andaman and Nicobar	0						
2	Andhra Pradesh	407						
3	Arunachal Pradesh	28						
4	Assam	9,965						
5	Bihar	3,947						
6	Chhattisgarh	516						
7	Goa	0						
8	Gujarat	0						
9	Haryana	104						
10	Himachal Pradesh	0						
11	Jammu And Kashmir	13						
12	Jharkhand	540						
13	Karnataka	815						
14	Kerala	327						
15	Madhya Pradesh	148						
16	Maharashtra	199						
17	Manipur	0						
18	Meghalaya	7						
19	Mizoram	0						
20	Nagaland	4						
21	Odisha	2,499						
22	Puducherry	0						
23	Punjab	3,170						
24	Rajasthan	18,897						
25	Sikkim	0						
26	Tamil Nadu	169						
27	Telangana	360						
28	Tripura	2,440						
29	Uttar Pradesh	1,378						
30	Uttarakhand	15						
31	West Bengal	16,871						
Total 628								

Annexure-l										
Annexure referred to in part (c) of LS USQ No. 1567 for 26.07.2018										
Achievement of Habitation during last three years										
Sr. No.	State	2015-16	2016-17	2017-18						
1	Andaman & Nicobar	0	0	0						
2	Andhra Pradesh	1905	1373	1071						
3	Arunachal Pradesh	143	126	114						
4	Assam	1659	382	245						
5	Bihar	7189	1289	266						
6	Chhattisgarh	3670	997	971						
7	Goa	0	0	0						
8	Gujarat	1193	1605	1781						
9	Haryana	317	290	278						
10	Himachal Pradesh	1536	938	873						
11	Jammu & Kashmir	233	260	322						
12	Jharkhand	1868	3074	4007						
13	Karnataka	19791	17434	12448						
14	Kerala	432	291	192						
15	Madhya Pradesh	11478	7420	9849						
16	Maharashtra	1566	1270	638						
17	Manipur	80	103	77						
18	Meghalaya	242	82	71						
19	Mizoram	28	35	20						
20	Nagaland	168	167	106						
21	Odisha	15224	8196	4007						
22	Puducherry	0	0	0						
23	Punjab	251	647	1046						
24	Rajasthan	2763	2908	3922						
25	Sikkim	81	14	31						
26	Tamil Nadu	1390	2910	2291						
27	Telangana	1669	1121	1475						
28	Tripura	938	571	142						
29	Uttar Pradesh	4300	1838	403						
30	Uttarakhand	479	484	565						
31	West Bengal	5295	5217	6200						
	Total	85888	61042	53411						

Annexure-III												
Annexure referred to in part (d) of LS USQ No. 1567 for 26.07.2018												
(Rs. in Crores)												
C NI-	State	2015-16		2016-17	2016-17		2017-18					
S.No.		Allocation	Release	Allocation	Release	Allocation	Release					
1	ANDAMAN and NICOBAR	0.38	0.16	0.45	0.22	0.43	0.00					
2	ANDHRA PRADESH	156.69	170.05	181.02	204.00	159.51	233.09					
3	ARUNACHAL PRADESH	58.08	65.40	100.89	110.84	99.12	84.69					
4	ASSAM	267.87	284.11	401.43	348.06	524.10	474.80					
5	BIHAR	227.65	202.73	314.79	373.81	394.53	355.60					
6	CHATTISGARH	63.69	60.83	70.65	84.28	64.33	49.84					
7	GOA	2.08	1.66	2.44	1.19	2.32	0.00					
8	GUJARAT	240.13	238.91	281.14	278.5	231.62	290.86					
9	HARYANA	97.65	122.65	114.53	111.53	118.95	88.82					
10	HIMACHAL PRADESH	65.20	64.38	69.65	83.31	66.02	101.85					
11	JAMMU AND KASHMIR	199.4	192.12	232.88	225.14	222.26	325.33					
12	JHARKHAND	126.85	132.09	115.86	131.74	172.68	209.09					
13	KARNATAKA	307.62	278.08	360.07	343.72	290.86	365.81					
14	KERALA	52.78	48.05	62.54	75.22	56.88	95.16					
15	MADHYA PRADESH	181.76	193.73	213.87	232.26	195.67	135.51					
16	MAHARASHTRA	344.16	330.88	413.57	404.45	338.13	282.47					
17	MANIPUR	28.98	27.92	41.83	40.61	32.20	66.25					
18	MEGHALAYA	30.52	31.24	42.02	40.42	41.86	85.91					
19	MIZORAM	17.71	17.32	25.33	24.49	22.40	46.10					
20	NAGALAND	39.27	38.53	37.93	36.84	27.66	17.88					
21	ODISHA	96.90	103.19	114.99	134.96	102.69	83.59					
22	PUDUCHERRY	0.74	0.00	0.86	0.29	0.82	0.00					
23	PUNJAB	39.77	42.79	46.02	51.89	115.25	173.29					
24	RAJASTHAN	547.17	526.75	1,114.55	1072.92	891.95	714.24					
25	SIKKIM	10.64	12.05	14.77	19.42	9.30	17.51					
26	TAMIL NADU	167.46	182.35	155.29	174.68	121.61	185.10					
27	TELANGANA	88.77	97.71	117.03	133.09	775.01	843.56					
28	TRIPURA	28.07	31.68	39.48	43.73	32.26	83.93					
29	UTTAR PRADESH	454.93	490.31	628.08	621.95	538.99	472.42					
30	UTTARAKHAND	63.57	60.06	90.88	88.19	68.42	110.28					
31	WEST BENGAL	199.78	216.85	438.86	440.15	810.48	996.68					
	Total	4206.27	4264.58	5843.70	5931.90	6528.31	6,989.66					